


**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 15th January, 2020

No.LJ(B).1/2018/70– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection the illegal transportation of coal including mining as per Director of Mineral Resources, Meghalaya, Shillong Order for a period of 3(three) months or till further order.

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Dr. Diganto Hajong, Block Development Officer, Gasuapara C & RD Block, South Garo Hills.	South Garo Hills, Baghmara.	Deputy Commissioner, South Garo Hills District, Baghmara.
2.	Shri Pipson Ch Marak, District Disaster Management Officer, South Garo Hills, Baghmara.	- do -	- do -
3.	Shri Claystone Ch. Marak, Extension Officer, Khadi & Village Industries Board, South Garo Hills, Baghmara.	- do -	- do -
4.	Shri Chiontim Karam B. Sangma, Industrial Promotion Officer, Office of the DC & IC, South Garo Hills, Baghmara.	- do -	- do -


(A.K. Sangma),

Additional Secretary to the Govt. of Meghalaya,
Law (B) Department.

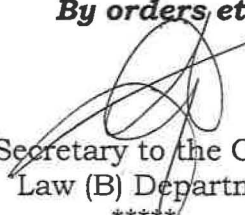
Memo No.LJ(B).1/2018/70-A,

Dated Shillong, the 15th January, 2020

Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Additional Chief Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
3. The Deputy Commissioner, South Garo Hills District, Baghmara, with a request to circulate to all the Officers concerned. This has a reference to your letter No. SGH/DC/NGT/54/2019/380, dt. 9.1.2020.
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

By orders etc...,


Additional Secretary to the Govt. of Meghalaya,
Law (B) Department.

as/